

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

Item No. 211
95/241/242/ND/2020

IN THE MATTER OF:
Iswar Chand Jindal

...PETITIONER

Vs.

M/s. Magnum Steel and Power Ltd.

...RESPONDENT

Section
Under Section 241-242

Order delivered on 09.09.2020
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner
For the Respondent

:Mr. Manoj Kumar Garg, Adv.
:

ORDER

Heard the submissions made by the counsel for the petitioner. Let this
CA be listed on 14.09.2020.

430 of 2020
-sd-
(V.K. Subburaj)
Member (T)

-sd-
(P.S.N. Prasad)
Member (J)